Annexure-1															
Name of the corporate debtor: Indison Agro Foods Limited ; Date of commencement of CIRP: 03-Mar-2023; List of creditors as on: 25.03.2023															
List of secured financial creditors belonging to any class of creditors															
(Amount in ₹)															
Sl. No.	Name of creditor		Details of claim received		Details of claim admitted							Amount of any mutual dues,		Amount of claim under	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC		that may be set- off	admitte	verificati on	
							interest		r				d		
															some documents are
															called for , the claim
															may undergo changes in
							yes, to the								case we come across
		PAN :				FINANCIAL	extent of value								some information /
1	Of India		16.03.2023	3,29,37,57,441.46	3,21,85,79,122.89	DEBT	of securities	guarantees	No	61.87%				7,51,78,318.57	additional information
		PAN:													called for , the claim
		AAACI1607G				FRUNCIN	yes, to the								may undergo changes in
•		CIN:	1.6 02 2022	1.50.44.41.100.04	1 50 04 40 50 4 00	FINANCIAL	extent of value	· ·	N.T.	20.050/					case we come across
2	Indian Bank		16.03.2023	1,50,44,41,122.36	1,50,06,69,794.03	DEBT	of securities	guarantees	No	28.85%				37,71,328.33	some information /
															some documents are
															called for, the claim
															may undergo changes in
		CIN:					yes, to the								case we come across
		L65190GJ1994PL				FINANCIAL	extent of value	ves personal							some information /
3	ICICI Bank		16.03.2023	48,26,01,100.79	48,26,01,100.79		of securities	guarantees	No	9.28%					additional information
				5,28,07,99,664.61	5,20,18,50,017.71			<u> </u>		100.00%				7,89,49,647	